## HIGH COURT OF JUDICATURE AT ALLAHABAD CORRIGENDUM

DATED: ALLAHABAD: July 27, 2006

## No. 1346 /DR(S)/2006

The Name of Sri "Bhoopendra Rai" in Court's Notification No. 951/DR(S)/2006 dated 13.6.2006 be read as "Bhupendra Rai"

BY ORDER OF THE COURT,

Sd/-(SWATANTRA SINGH) REGISTRAR GENERAL

No. 157/DR (S)/2006: Allahabad: Dated: July 27, 2006.

Copy forwarded for information & necessary action to:

- 1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 2 Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
- 4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
- 5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place corrigendum before Hon'ble Judges, Sitting at Lucknow Bench, Lucknow. (Information available on Email).
- 7. The District & Sessions Judge, Allahabad in reference to his endorsement no. 1012/XV dated 22.6.2006. (Information available on E-mail).
- 8 . The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
- 9. The Registrar (Confidential), High Court, Allahabad.
- 10. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
- 11. The Assistant Registrar (Budget), High Court, Allahabad.
- 12. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
- 13. The Section Officer (Admin. H) Section, High Court, Allahabad
- 14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on Email).

BY ORDER OF THE COURT,

Sd/-(K. K. RANJAN) DEPUTY REGISTRAR (SERVICES)